

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-94/1996/707 IA

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A. K. Borah
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 30th January, 2018.

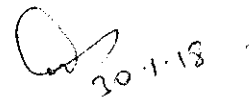
Sub: **Casual Leave and Headquarters Leave permission with
official allotted vehicle.**

Refs:- Your letter No. DJ(S) 484, dtd. 29.01.2018,

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 02.02.2018, along with permission to leave the headquarter with the official vehicle, at your own cost, w.e.f. the morning of 02.02.2018 till the morning of 03.02.2018 has been granted/rejected.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

